

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

CP (IB) No. 137/Chd/Hry/2017

In the matter of:

Supreme Infrastructure India Ltd. ...Applicant-Operational Creditor

Versus

Ramaprastha Promoters &
Developers Private Limited. ...Respondent-Corporate Debtor

Present: Mr. Anand Chhibbar, Senior Advocate with Mr. Nitin Kant Setia,
Mr. Aayush Agarwala and Mr. Vaibhav Sahni, Advocates for
the petitioner.

Ms. Munisha Gandhi, Senior Advocate with Mr. Tarun Mehta and
Mr. Sunnydeep Joneja, Advocates for the respondent.

Learned Senior Counsel for the petitioner seeks short adjournment
to argue the matter since there is voluminous record of reply. Adjourned to
27.03.2018 for arguments.

Sd/-

(Justice R.P. Nagrath)
Member(Judicial)

Sd/-

(Pradeep R. Sethi)
Member(Technical)

March 06, 2018.
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